

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-501

IB-508/ND/2021

IA-4075/2023, IA/2313/2023, IA/894/2023, IA/4684/2022, IA/3881/2022,
IA/5942/2021, IA/39/2022

IN THE MATTER OF:

Axis Trustee Services Ltd.

.....Applicant

Vs.

SNG Trading Company Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 09.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Sr Adv Krishnendu Datta, Adv Prateek Kumar, Adv
Smriti Ramesh Nair, Adv Vaishnavi
For the Respondent : Sr Adv Sanjiv Sen, Sr Adv Abhinav Mukerji, Adv
Kumar Anurag Singh, Adv Nakul Mohta, Adv Zain A
Khan, Adv Pragyan Mishra, Adv Vidhi Gupta, Adv Riya
Dhingra, Adv Puneet Pathak, Adv Anjali Singh

ORDER

Ld. Sr. Counsel on behalf of Financial Creditor is present. Ld. Sr. Counsel on behalf of Corporate Debtor is also present and submitted that due to his pre-engagement in the Hon'ble Supreme Court, he is unable to argue the matter today. Since it is an old matter and the arguments in the connected two matters have been concluded long before, list this matter on **15.07.2024 at 11 am.**

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**